

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal Nos. 166 of 2011, 150 of 2011, 168 of 2011, 172 of 2011, 173 of 2011, 09  
of 2012 & I.A. No. 14 of 2012, 18 of 2012, 29 of 2012, 26 of 2012 & 38 of 2012**

**Dated: 10<sup>th</sup> May, 2012**

**Present : Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

**Appeal No. 166 of 2011**

**In the matter of:**

**Biomass Energy Developers  
Association & Ors. ... Appellant (s)**

**Versus**

**Andhra Pradesh Electricity  
Regulatory Commission & Ors. ... Respondent (s)**

**Counsel for the Appellant(s) : None.**

**Counsel for the Respondent(s) : Mr. A.Subba Rao for R-2 to R-6  
Mr. A. Mariarputham, Sr. Adv.  
Mr.Yusuf Khan**

**Appeal No. 150 of 2011**

**M/s SLS Power Limited ... Appellant (s)**

**Versus**

**Andhra Pradesh Electricity  
Regulatory Commission & Ors. ... Respondent (s)**

**Counsel for the Appellant(s) : Mr.M.G. Ramachandran  
Ms. Swapna Seshadri  
Mr. Anand K.Ganesan**

**Counsel for the Respondent(s) : Mr.A.Subba Rao for R-2 to R-6  
Mr. A. Mariarputham, Sr. Adv.  
Mr.Yusuf Khan**

**Contd..2/-**

Appeal No. 168 of 2011

South Indian Sugar Mills  
Association & Ors. ... Appellant (s)

Versus

Andhra Pradesh Electricity  
Regulatory Commission & Ors. ... Respondent (s)

Counsel for the Appellant(s) :

Counsel for the Respondent(s) : Mr.A.Subba Rao for R-2 to R-6  
Mr. A. Mariarputham, Sr. Adv.  
Mr.Yusuf Khan

Appeal No. 172 of 2011

Sardar Power Private Limited ... Appellant (s)

Versus

Andhra Pradesh Electricity  
Regulatory Commission & Ors. ... Respondent (s)

Counsel for the Appellant(s) :

Counsel for the Respondent(s) : Mr.A.Subba Rao for R-2 to R-6  
Mr. A. Mariarputham, Sr. Adv.  
Mr.Yusuf Khan

Appeal No. 173 of 2011  
&IA No. 60 of 2012

M/s K.M. Power Private  
Limited & Ors. ... Appellant (s)

Versus

Andhra Pradesh Electricity Regulatory  
Commission & Ors. ... Respondent (s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri

Counsel for the Respondent(s): Mr.A.Subba Rao for R-2 to R-6  
Mr. A. Mariarputham, Sr. Adv.  
Mr.Yusuf Khan

**Appeal No. 9 of 2012 & IA No. 14 of 2012**

**K.C.P Sugars and Industries Corporation Ltd. & Ors. ... Appellant (s)**  
**Versus**

**Andhra Pradesh Electricity Regulatory Commission & Ors. .... Respondent (s)**

**Counsel for the Appellant(s) : None.**

**Counsel for the Respondent(s): Mr.A.Subba Rao for R-2 to R-6  
Mr. A. Mariarputham, Sr. Adv.  
Mr.Yusuf Khan**

**Appeal No. 18 of 2012 & IA No. 61 / 2012**

**Central Power Distribution Co. of A.P. ... Appellant (s)**  
**Versus**

**Bollineni Castings Ltd. & Ors. ... Respondent (s)**

**Counsel for the Appellant (s) : Mr.A.Subba Rao for R-2 to R-6  
Mr. A. Mariarputham, Sr. Adv.  
Mr.Yusuf Khan**

**Counsel for the Respondent(s) : Ms. Swapna Sheshadri for R-5**

**Appeal No. 29 of 2012 & IA No. 52 of 2012**

**M/s. Bollineri Castings and Steels Ltd. ... Appellant (s)**  
**Versus**

**Andhra Pradesh Electricity Regulatory Commission & Ors. .... Respondent (s)**

**Counsel for the Appellant(s) : None.**

**Counsel for the Respondent(s) : Mr.A.Subba Rao for R-2 to R-6  
Mr. A. Mariarputham, Sr. Adv.  
Mr.Yusuf Khan**

Appeal No. 26 of 2012 & IA No. 46 of 2012

M/s.Kakatiya Cement Sugar & Industries Ltd .... Appellant (s)

Versus

Andhra Pradesh Electricity Regulatory  
Commission & Ors. .... Respondent (s)

Counsel for the Appellant(s) : Mr. C. Hanumanta Rao  
Mr. Mullapudi Rambabu

Counsel for the Respondent(s): Mr.A.Subba Rao for R-2 to R-6  
Mr. A. Mariarputham, Sr. Adv.  
Mr.Yusuf Khan

Appeal No. 38 of 2012 & IA No. 69 of 2012

M/s. Agri Gold Project Ltd.& Ors. ... Appellant (s)

Versus

Andhra Pradesh Electricity Regulatory  
Commission & Ors. .... Respondent (s)

Counsel for the Appellant(s) : Mr. C. Hanumanta Rao  
Mr. Mullapudi Rambabu

Counsel for the Respondent(s): Mr.A.Subba Rao for R-2 to R-6  
Mr. A. Mariarputham, Sr. Adv.  
Mr.Yusuf Khan

ORDER

Heard learned counsel for the appellant in Appeal Nos. 26 of 2012, 29 of 2012 and 38 of 2012. We have also heard learned senior counsel for the respondent nos. 2 to 5.

Post the matter for further hearing on 11<sup>th</sup> May, 2012.

(Justice P.S. Datta)  
Judicial Member

(Rakesh Nath)  
Technical Member

